

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For petitioners:   
(For R. Santaraman)

For Respondents 1, 2, 4-7 Karthik Rantoh. for S. Ramasulgam. & Associates.

ORDER

Counsel for Petitioner present. Counsel for R1, R2 and R4 to R7 present. Counsels for both the parties have prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 26.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)